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ITEM NO.43

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).315-316/2013

(From the judgement and order dated 28/08/2012 in CRLA No.1943/2010 and CRLA No.2388/2010 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

AKHILESH @ BARSATI ETC.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date: 01/04/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s) Mr. S.N. Bhat,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice limited to the nature of offence.

|(Neetu Khajuria)

|(Sneh Bala Mehra)

|
|Sr.P.A.

|Court Master

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